

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(IB)-410/(PB)/2017

In the matter of :

Yash Raj Films (P) Ltd.

... PETITIONER

Vs.

Vas Data Services (P) Limited

... RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

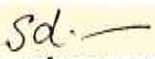
For the Petitioner /applicant


: Mr. Sumeer Sodhi, Advocate..for Op. Cr.
Mr. Amitabh Sinha, Advocate

For the Respondent/Corporate Debtor : -

ORDER

At the request of the Ld. Counsel for the petitioner, the matter is adjourned to 16.11.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
06.11.2017